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Dubey): Two of the Directors are representatives of Messrs. Krupp and Demag and have been appointed in accordance with agreement with the German Firms. The other Directors have been chosen keeping in view their qualifications, their experience of industry and administration in several spheres.

Shri B. C. Das: May I ask whether any representation has been made either by the Government of Orissa or by any public body there, to have some representative from that State on the Board of Directors?

The Minister of Production (Shri K. C. Reddy): We have been in correspondence with the Government of Orissa and they have made some proposals which are still under the consideration of the Government of India.

Shri B. C. Das: May I know whether the Government are aware that there is a strong reaction in the State of Orissa against the non-inclusion of an Oriyan in the Board of Directors?

Shri K. C. Reddy: No. Sir.

Shri T. N. Singh: May I know whether Government proposes to bring in any legislative measure to regularise all such appointments in the Steel Corporation?

Shri K. C. Reddy: There is no irregularity as such now. As far as the general question is concerned, the hon. Member knows that the Government have under consideration suitable legislation in connection with the point he has raised.

Shri L. N. Mishra: May I know whether it is a fact that the officer who has been appointed Managing Director of this project was found inefficient in his previous job in D.V.C. and the Rau Committee report has made some adverse remarks against him?

Shri K. C. Reddy: I do not think it is true.

Shri T. B. Vittal Rao: May I know whether the German technical consultants have also tendered advice to the Government regarding the composition of the Board?

Shri K. C. Reddy: They have not rendered any advice. According agreement, we have to take two representatives of the German firm on the Board of Directors. As regards the others, it is our own choice.

## कमाया हुआ चमड़ा (आयात)

\*१०६५ श्री बी॰ एन॰ कुरील: क्या बाणिज्य तथा उद्योग मंत्रा यह बताने की कृपा करेंगे कि १९५३ में कितने मुल्य का कमाया हुआ चमड़ा विदेशों से भारत मंगाया गया ?

The Minister of Commerce (Shri Karmarkar): Rs. 8,96,000.

Shri B. N. Kureel: May I know, Sir, the value of untanned leather exported from India during the last year?

Shri Karmarkar: Rs. 20,79,64,316 for leather as a whole.

Shri K. K. Basu: May I know the names of the countries from where tanned leather has been imported?

Shri Karmarkar: I have no information on that point, but I should like to clear a misapprehension. This leather ordinarily consists of chromesplits. These are obtained by slicing the sides, the upper surface as tanned leather and the lower surface as splits which is useful in our country.

श्री नवल प्रभाकर: क्या में जान सकता हं कि जो आयात किया गया चमड़ा है, वह तले का चमड़ा है या कोम लेदर होता है ?

श्री करमरकर : मैं ने जैसा अग्रेजी में कहा वह कीम लेदर होता है।

## PASSPORT SYSTEM

\*1066. Shri S. N. Das: Will the Prime Minister be pleased to state:

(a) whether it is a fact that the passport system has been centralised under the Government of India; and